

ITEM NO.17

REGISTRAR COURT. 1

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 729/2020

ALIFIYA HUSENBHAI KESHARIYA

Petitioner(s)

VERSUS

SIDDIQ ISMAIL SINDHI & ORS.

Respondent(s)

Date : 17-01-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anish Kumar Gupta, AOR  
Mrs. Arachana Preeti Gupta, Adv.  
Mr. Nisarg Chaudhary, Adv.  
Ms. Rita Gupta, Adv.

For Respondent(s)

Ms. Nidhi Sahay, Adv.  
Mr. Shashank Manish, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

Ld. Counsel for respondent no.3 prays for and is granted two weeks time as final opportunity for filing counter affidavit.

Service is complete on respondent nos. 1,2 and 4 but none has entered appearance.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matter for listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY  
Registrar